NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company:

Rohini Bioseeds and Agritech Pvt. Ltd

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAVIN K PAHWA

Apri.

PETITIONER FOR,

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

Heard Learned Counsel for Applicant.

Order reserved.

MEMBER JUDICIAL

Dated this the 11th day of May, 2017.